

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No 45 of 2011 &
I.A. No. 56 of 2011

Dated : 11th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Shah Alloy Limited **... Appellant(s)**

Versus

State Load Dispatch Centre & Ors. **....Respondent(s)**

Counsel for the Appellant(s): Mr. Nidesh Gupta, Sr. Adv. with
Mr. Nikhil Goel

Counsel for the Respondent(s): Mr. M.G. Ramachandran &
Ms. Swapna Seshadri for R.1

ORDER

The learned Senior counsel appearing for the Appellant submits that some development has taken place during the pendency of the Appeal. He seeks some time to get instructions from the client with regard to the same.

Post the matter on **30.08.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS